NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 115/634A/NCLT/AHM/2016 (New)
CA No. 90/634A/CLB/MB/2015 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

Name of the Company: Kumar Jiwanlal Patel
V/s.
M/s Patel Oil & Chemicals Pvt. Ltd. & Ors.

Section of the Companies Act: Section 634A of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KUNJAL DALAL	PCS	Petitioner	
2.				

ORDER

Learned PCS Mr. Kunjal Dalal present for Petitioner. None present for Respondents.
Letter received through mail from the Respondents' counsel requesting adjournment on the ground of his ill health.

List the matter on 5.12.2016 as a last chance.

25-11-16
(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 25th day of November, 2016.